

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 318
IA-1844/2024, IA-893/2022

IN
IB-1514(ND)/2019

IN THE MATTER OF:

Mr. Rupesh Kumar Sahu & Ors. Petitioner/Applicant
Vs.	
M/s. Sunshine Infrabuild Corporation Ltd. Respondent

Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 23.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)
SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator	: Mr. Iswar Mohapatra, Adv.
For the Respondent	: Mr. Alok Kumar Kuchhal, Mr. Anshita Argal, Advs. in IA-893/2022

ORDER

IA-1844/2024

The 14th Progress Report filed by the Liquidator is taken on record, subject to all just exceptions.

IA disposed of.

IA-893/2022

The parties have filed written submissions in compliance with the order dated 07.02.2024.

Order reserved.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay